

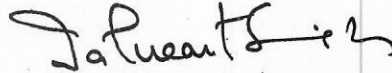
OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.1268/37657-689/S.V//DHJS/Gaz/2018 dated 02.06.2018, the following Judicial Officers are hereby detained for the period and purpose mentioned against their names during Summer Vacation of 2018:-

S.No.	Name of Officer	Detention Period	Work Assigned
1	Sh. Virender Kr. Goyal Addl. Sessions Judge (West)	11.06.2018 to 15.06.2018	To look after the work of Library, Tis Hazari Courts, Delhi
2	Ms. Chetna Singh ACMM (Central)	18.06.2018 to 20.06.2018	Weeding out process in Record Room (Civil) Tis Hazari Courts, Delhi
3	Sh. Bhupinder Singh ACMM (Central)	11.06.2018 to 13.06.2018	Departmental stock taking/ Physical verification of stores.

The aforesaid Judicial Officers shall be entitled to avail compensatory leave in the year 2018 in lieu of the duty actually performed during Summer Vacation of 2018.

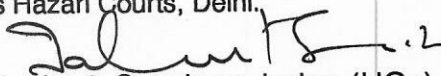

(TALWANT SINGH)

District & Sessions Judge (HQs)
Delhi

No. 1342/39193-212 /S.V/DHJS/Gaz/2018 Dated 08 JUN 2018

Copy forwarded for information & necessary action to :

1. The Registrar General, Hon'ble High Court of Delhi New Delhi.
2. The District & Sessions Judge (West) (Officiating) Tis Hazari Courts, Delhi.
3. The Chairperson, Centralized Library Committee, Tis Hazari Courts, Delhi.
4. The Officers concerned.
5. The AO(J)/DDO, Administrative Branch (I, II & III), General Branch, Record Room (Civil), Accounts Branch, Care Taking Branch (Central), Library, Pool Cars, Facilitation Centre, Tis Hazari Courts, Delhi.
6. The PS/Reader to the undersigned.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.


District & Sessions Judge (HQs)
Delhi